

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**C.P. No. 841/2017  
O.A No. 2142/2017**

New Delhi, this the 1<sup>st</sup> day of March, 2018

**Hon'ble Mrs. Jasmine Ahmed, Member (J)  
Hon'ble Mr. Uday Kumar Varma, Member (A)**

Sh. Narender Singh (Age about 45 years)  
S/o. Late Sh. Hukum Singh,  
Working as Casual Labour  
O/o. Dy. Superintending Archaeological Chemist,  
Delhi Zone, Red Fort, Delhi – 110 006.

R/o. Vill.-Habibpur, Post :-Sonda Habibpur,  
Distt.: Bulandshahar,  
U.P. Pin – 203 132. ....Petitioner

(By Advocate : Mr. A. K. Bhakt)

**Versus**

1. Sh. Raghevndra Singh  
The Secretary,  
Ministry of Culture,  
Shastri Bhawan,  
New Delhi.
2. Ms. Usha Sharma.  
Director General,  
Archaeological Survey of India,  
Janpath, New Delhi.
3. Sh. Raghu Prakash  
Dy. Superintending Archaeological Chemist,  
Archaeological Survey of India,  
Red Fort Complex, Delhi – 6
4. Sh. V. K. Sharma  
Director (Science)  
Archaeological Survey of India,  
29, New Cantt. Road, Dehradun,  
Uttarakhand. ....Respondents

(By Advocate : Dr. L. C. Singhi)

## ORDER (ORAL)

**Mrs. Jasmine Ahmed, Member (J) :**

Counsel for respondents states that they have already complied with the order of this Tribunal to which counsel for petitioner agrees. Accordingly, the Contempt Petition is dismissed. Notices issued to the alleged contemnors are discharged.

(Uday Kumar Varma)  
Member (A)

(Jasmine Ahmed)  
Member (J)

/Mbt/